

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 44 of 2014 &  
IA-65 of 2014**  
(For Stay)

**Dated : 8<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Dakshin Haryana Bijli Vitran Ltd & Ors. ... Appellant(s)  
Versus  
GMR – Kamalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Raheel Kohli  
Mr. Varun Pathak for R-3  
Mr. K.S. Dhingra for R-5

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing I.A. on **16<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**